

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2478/2017

New Delhi, this the 27th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)

N.K.Vohra
Aged about 58 years
Working as AEE(QS&C)
HQ Commander Works Engineer (AF)
Maharajpur, Gwalior. Applicant

(By Advocate:Shri Rajeev Manglik)

VERSUS

1. Union of India
Through Secretary (Defence)
Ministry of Defence
South Block, New Delhi.

2. Engineer-in-Chief
Engineer-in-Chief's Branch
Integrated HQ of MOD (Army)
DHQ PO, New Delhi.

3. Commander Works Engineer (AF)
P.O.Air Field Maharajpur
Gwalior-474020
M.P. Respondents.

ORDER (ORAL)

When this matter is taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA with liberty to file a better OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

**(V. Ajay Kumar)
Member (J)**

